

## Sasikala says new party name within a week, confirms 2026

"We are holding talks regarding an alliance, and it will culminate in a good decision," Sasikala said



CHENNAI: VK Sasikala, former aide of late Chief Minister and AIADMK leader J Jayalalithaa, on Thursday said that the name of her new political party will be revealed within a week. Speaking to reporters at

Chennai airport, she confirmed that the party will definitely contest the 2026 Assembly elections in Tamil Nadu

"We are holding talks regarding an alliance, and it will culminate in a good decision," Sasikala said. Responding to a query about the limited time available before the elections, she expressed confidence, stating that the people of Tamil Nadu are well aware of her, and therefore, the party would face no difficulties.

Sasikala also paid tribute to senior leader Nallakannu, who passed away recently. Describing him as someone who dedicated his life to the welfare of the poor, she said, "He was never an MP or an MLA, but he remained true to his movement. He was affectionate with everyone. His loss is a huge irreparable loss to his family and his movement."



Honble Minister for Tamil Development, Information and Publicity distributed appointment orders to newly appointed junior binders and assistant offset machine technicians at Kalavanan Aranganam, Chennai

## TN polls : Amid leadership row, Ramadoss says alliance to be announced by Feb 28

Chennai, Feb 26 (TSIT) Rocked by the leadership row in the first family of the Vanniyar-OBC dominated Pattali Makkal Katchi (PMK) leading to a vertical split and the faction headed by his son and former union Minister Anbumani clinching an alliance with the AIADMK-BJP-led NDA for the ensuing Assembly elections, the one headed by Party Founder Dr S Ramadoss on Thursday said would announce its alliance strategy by February 28, Saturday.

Talking to reporters at this Thailapuram residence at Tindivanam in Villupuram district after a meeting with his supporters, the senior Ramadoss categorically said that his party would enter into an alliance with the Dravidian parties only.

Having repeatedly said that he would finalise the alliance strategy and the front with which his PMK was a member would be the victorious, what stand the octogenarian leader was going to take would be



known on Saturday.

With his son's faction already with the AIADMK led Front, Dr Ramadoss could consider forging an alliance with the formidable multi-party DMK-led Secular Progressive Alliance (SPA). But there is a hitch as the SPA has dalit outfit VCK, whose party was ideologically opposite to the PMK. According to reports the VCK had reportedly stated that it would quit to DMK front if PMK was included in it. The SPA had repeatedly proved it was a victorious front having been winning all the elections right from 2029 Lok Sabha and the Assembly elections with resounding margins in the

company of Congress, MDMK, the two Left Parties-CPI and CPI(M)-new entrant DMDK of late actor-politician Vijayakanth (aligning for the first time), VCK led by Thol Thirumavalavan, who is also a Lok Sabha MP, the Makkal Needhi Maiam (MNM) of actor-politician Kamal Haasan, also a Rajya Sabha member, muslim outfits IUML, a long time ally, and Manithaneya Makkal Katchi and other fringe parties that included the TVK of Velmurugan and KMKDK.

After forming the seat sharing panel rather belatedly due

to some irritants over Congress' power sharing demand, the DMK had already initiated seat sharing talks with its allies and has held with three of its allies, and would be holding talks with key ally the Congress and the CPI-M tomorrow. The DMK was planning to complete the seat sharing exercise by March one, when Tamil Nadu Chief Minister and DMK President M K Stalin turns 73. With almost all the allies bargaining for more seats in this polls, putting the DMK in a tough situation, it remains to be seen whether the Ramadoss faction could secure the number of seats it was aiming in the event of being accommodated in the SPA, after Mr Stalin managed to convince the VCK. The other option for Dr Ramadoss is the nascent Tamilaga Vettri Kazhagam of actor-turned-neta Vijay, said to be a greenhorn who would be testing his electoral fortunes for the first time.

## Filing of Nominations open for Mar 16 RS polls to fill six vacancies from TN Assembly

Chennai, Feb 26 (TSIT) Filing of nominations for the March 16 biennial elections to fill six seats that would fall vacant from the Tamil Nadu Assembly in April, began on Thursday. On the opening day, none has filed the papers as none of the two Dravidian majors, the ruling DMK and the Opposition AIADMK, were yet to finalise their candidates. With the alliance parties in their respective fronts bargaining for RS berths, the candidates are expected to be finalised

during seat sharing talks for the ensuing Assembly elections. In the DMK, key allies, Congress, MDMK and new entrant DMDK of late-actor Vijayakanth, have sought RS berths, while the PMK faction was said to have sought one of the two RS seats which the AIADMK could win on its own. Of the six members from Tamil Nadu, four of them were from the DMK and one each from the AIADMK and its ally, the Tamil Maanila Congress (TMC).

The term of six Rajya Sabha members from Tamil Nadu which would expire in April are N R Elango, P Selvarasu, Trichy N Siva and Dr Kanimozhi NVN Somu (all DMK), M Thambidurai (AIADMK) and G K Vasan (TMC). As per the poll schedule announced on February 18 by the Election Commission, the filing of nominations opened today with the issuance of notifications. The last date for filing of nominations is March five.

## Both diet and regular sodas are linked to liver disease, new study finds

Diet versions of beverages are often hailed as healthier than the sugar-sweetened original versions.

Research is ongoing regarding the potential dangers of sugar-sweetened and artificially sweetened drinks.

Recent study results identified a link between drinking higher amounts of sugar-sweetened beverages and low or non-sugar-sweetened beverages and an increased risk for metabolic dysfunction-associated steatotic liver disease (MASLD).

Metabolic dysfunction-associated steatotic liver disease (MASLD) Trusted Source involves a buildup of fat in the liver that did not result from drinking alcohol. People with this condition have a possible risk for more significant liver problems or other conditions like cardiovascular disease.

A recent study focused on how sugar-sweetened and low or non-sugar-sweetened beverages related to liver health. Based on analysis of over 103,000 participants, higher consumption of both beverage types was linked to a higher risk for MASLD.

Additionally, low or non-sugar-sweetened beverages were linked to a greater risk for liver-related mortality. While the study hasn't been published yet, the findings shed light on the potential risks of these beverages, particularly low or non-sugar-sweetened beverages. The study results were presented at UEG Week 2025, the annual congress of United European Gastroenterology. They are yet to appear in a peer-reviewed journal.

Drinking more than 1 can of any soda daily linked to liver problems

This study was a prospective cohort study where researchers used data from the UK Biobank. Researchers examined data from 103,251 participants who did not have baseline liver disease. The median follow-up was a little over 10 years, and during this time "949 participants developed MASLD, and 103 died from liv-



er-related causes."

Participants reported on their consumption of sugar-sweetened and low or non-sugar-sweetened beverages. Researchers were also able to consider participants' liver fat content based on MRI data. Researchers looked at the associations between drinking these beverages and someone's risk for MASLD. They also looked at liver-related mortality and liver-fat content and their association with the related beverages.

Consuming more than 330 grams (g), or about 1 can, of drinks from either beverage category daily was associated with a higher risk for developing MASLD.

Sugar-sweetened beverages were associated with about a 50% greater risk for MASLD, and low or non-sugar-sweetened beverages were associated with 60% greater risk. The results also found that consuming either beverage type was linked to liver fat content.

At the same time, drinking low or non-sugar-sweetened beverages was associated with an increased risk for liver-related mortality, but sugar-sweetened beverages did not have a significant association.

The researchers also found that the association between low or non-sugar-sweetened beverages and liver-related mortality was dose-dependent; drinking more was linked to a higher risk. Swapping soda for water helps lower liver disease risk

When looking at substituting beverages, researchers found that switching out 330 g of either beverage type daily for water helped to decrease risk for MASLD.

The effect was a little larger when switching out sugar-sweetened beverages for water, which decreased MASLD risk by 14.7%.

Researchers found that switching out the beverage types for each other did not change the risk for MASLD. The findings highlight the potential danger of both beverages, but particularly low or non-sugar-sweetened beverages, on liver outcomes. Study author Lihe Liu, a graduate student in the Department of Gastroenterology at the First Affiliated Hospital of Soochow University in Suzhou, China, explained to Medical News Today that: The full study has not been published in a peer-reviewed journal yet, which makes it challenging to

know the full limitations of the research. However, beverage intake was something reported by participants, which may not have been their true intake. The data also does not establish that consumption of these beverages causes liver problems. It's also unclear what covariates researchers adjusted for in their analyses. The UK Biobank is has its own limitations too, including the fact that it includes primarily white participants, and they tend to be healthier than the United Kingdom's general population. For this reason, additional follow-up research will be helpful.

What are the clinical implications?

While more research is required, the findings do give another reason for avoiding drinks like soda and their diet counterparts. It also highlights that opting for water instead may help to decrease MASLD risk.

"Our findings indicate that both sugary and artificially sweetened drinks may carry risks for liver health. Clinically, this highlights the need to guide people toward healthier beverage choices, with water remaining the safest and healthiest option," Liu explained to MNT. Registered dietitian nutritionist Karen Z. Berg, MS, RD, CSO, CDN, who was not involved in this research, advised that: "Many people have the misconception that diet drinks are healthier for you than regular drinks, but this study demonstrates how both are positively associated with MASLD. I highly encourage all patients to stick with water, or carbonated water, for the best health outcomes. Just because something says 'zero calories' or 'less sugar' [it] does not automatically equate with [being] healthier. There are a lot of chemicals that go into those beverages to give them the flavors people crave. Plain water, fruit infused water (homemade), unsweetened homemade iced tea, or seltzer [are] the way to go."

## Could just 1 course of radiotherapy help treat osteoarthritis pain?

Osteoarthritis is the leading cause of disability among adults, and its management involves physical therapy, painkillers, corticosteroid injections, and surgery. A significant number of people with osteoarthritis do not respond to nonoperative treatments or show a decline in responsiveness over time, leaving surgery as the final option. Radiation therapy is a noninvasive alternative for the management of osteoarthritis, but high-quality data from clinical trials on its effectiveness is limited. A recent randomized controlled clinical trial demonstrated that a single course of low-dose radiation therapy was more effective in reducing pain and improving mobility in individuals with mild to moderate knee osteoarthritis at 4 months after treatment than the control group that did not receive radiation therapy.

FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF <b>M/S YELLOWSTONE EV POWER PRIVATE LIMITED</b>	
RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s. Yellowstone EV Power Private Limited
2. Date of incorporation of corporate debtor	08/03/2018
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Chennai, Tamil Nadu
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50100TN2018PTC121225
5. Address of the registered office and principal office (if any) of corporate debtor	S-1, 2nd Main Road Maruthi Nagar, Seevaram, Chennai-600097, Tamil Nadu.
6. Insolvency commencement date in respect of corporate debtor	20th February 2026 Order served to IRP - 25th February 2026
7. Estimated date of closure of insolvency resolution process	19th August 2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Efficax Resolution Professionals Private Limited Registration No. - IBI/Reg No-IBBI/PE-0153/PA-3/2023-2024/50063
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address- 365/6, Gali No. 6, Narang Colony, Tri Nagar, Near Rose Garden, North West, New Delhi, 110035 Email ID: rakesh@efficaxindia.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	70D, 3rd Floor, Pocket-A, Vikas Pur Extension, New Delhi, West Delhi - 110018 Email ID: cirp_yellowstone@efficaxindia.com
11. Last date for submission of claims	6th March, 2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads
Notice is hereby given that the National Compa Law Tribunal, Division Bench-1, Chennai has ordered the commencement of a Corporate Insolvency Resolution Process of M/s. Yellowstone EV Power Private Limited. The creditors of M/s. Yellowstone EV Power Private Limited are hereby called upon to submit their claims with proof on or before 06.03.2026 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.	
Rakesh Kumar Jindal Authorized Representative Efficax Resolution Professionals Private Limited Interim Resolution Professional IBBI Reg No-IBBI/PE-0153/PA-3/2023-2024/50063 IBBI Registered Address: House No. 365/6, Gali No. 6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035. Correspondence Address: 70-D, 3rd Floor, Pocket-A, Vikas Pur Extension, New Delhi - 110018. AFAs is valid till 31.12.2026 Phone: 9590464225	

**ICICI Home Finance** | Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India  
Branch Office : 1st floor, Plot No. 8/3, Municipality Colony Sathya Mansion, Kazhinja Village, Kangayannal Road, Gandhinagar Kataodi, Vellore-632006

Notice for sale of immovable assets through Private Treaty

Sale Notice for Sale of Immovable Assets through Private Treaty under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(B)(r/w) Rule 9 (1)(f) of the Security Interest (Enforcement) Rules, 2002

ICICI Home Finance Company Limited (ICICI HFC) conducted several Auctions for the sale of the mortgaged property mentioned below, however, all such e-Auctions failed. Now, an interested buyer has approached ICICI HFC with an offer to purchase the said property for an amount of Rs. 11,50,000/-. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", by way of Private Treaty as per the brief particulars given hereunder.

Sr. No.	Name of Borrower(s)/ Co Borrowers/ Legal Heirs. Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of Auction	One Day Before Auction Date	Sarfaesi Stage
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)
1.	Ayyappan P (Borrower) R Vimala (Co Borrower) Loan No. LHCTN00001386377	Flat No. F1, First Floor, Plot No. 13, Old Survey No. 8/2, New Survey No. 8/18, Potta No. 45/79, Sri Balaji Nagar Extension, Anankaputhur Village, Kancheepuram District, Pallovcram Taluk, Chennai Tamil Nadu - 600075	Rs. 29,80,261/- February 23, 2026	Rs. 11,50,000/- Rs. 1,15,000/-	March 09, 2026 11:00 AM To 03:00 PM	March 16, 2026 02:00 PM To 04:00 PM	March 13, 2026 before 12:00 PM	Physical Possession

The online auction will be conducted on website (URL Link- <https://BidDeal.in>) of our auction agency ValueTrust Capital Services Private Limited. The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at ICICI Home Finance Company Limited, Branch Office Address mentioned on top of the auction or before March 13, 2026 before 04:00 PM. The Prospective Bidder(s) must also submit a signed copy of the Registration Form & Bid Terms and Conditions form at ICICI Home Finance Company Limited, Branch Office Address mentioned on top of the auction or before March 13, 2026 before 05:00 PM. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/Scheduled Bank in favor of "ICICI Home Finance Company Ltd. - Auction" payable at the branch office address mentioned on top of the article.

The general public is requested to submit their bids higher than the amount being offered by the interested buyer mentioned above. It is hereby informed that in case no bids higher than the amount being offered by the aforementioned interested buyer is received by ICICI HFC, the mortgaged property shall be sold to the said interested buyer as per Rule 8(B) of the Security Interest (Enforcement) Rules, 2002.

For any further clarifications with regards to inspection, terms and conditions of the sale or submission of bids, kindly contact ICICI Home Finance Company Limited on 9920807300.

The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons. For detailed terms and conditions of the sale, please visit <https://www.icicifh.com>.

Date : February 27, 2026  
Place : Chennai

Authorized Officer, "ICICI Home Finance Company Limited"  
CIN Number- U65922MH1999PLC120106

பாளையிடல்

நூலக கட்டிட வேலைக்கு வந்த வடமாநில தொழிலாளி மீம் சவு போலீசார் விசாரணை

நெல்லை, பிப்.27 பாளையங்கோட்டையில் உள்ள அரசு மருத்துவ மனை பகுதியில் மாவட்ட தொழில்மையம் அருகே தமிழக அரசு சார்பில் நூலகம் கட்டும் பணி நடந்து வருகிறது. இதில் வடமாநிலத்தைச் சேர்ந்த தொழிலாளர்கள் கட்டிட வேலையில் ஈடுபட்டு வருகின்றனர். இந்த நிலையில் அங்கு வேலைபார்க்கும் வந்த மேற்குவங்க மாநிலத்தைச் சேர்ந்த முகல் (44) என்ற தொழிலாளி நேற்று வெகு நேரமாகியும் எழுந்திருக்கவில்லை.

ஆனால் அவர் உடல் அசைவற்ற மயங்கிய நிலையில் கிடந்துள்ளார். இதனால் அவரை மீட்டு அருகில் உள்ள அரசு மருத்துவமனைக்கு கொண்டு சென்றனர். அங்கு அவரை பரிசோதிக்க மருத்துவர்கள் முகல் ஏற்கனவே இறந்து விட்டதாக தெரிவித்தனர். இது குறித்து ஐகிரவுண்ட் போலீசாருக்கு தகவல் தெரிவிக்கப்பட்டது. தகவல் அறிந்த போலீசார் சம்பவம் குறித்து வழக்கு பதிந்து முகல் இறந்ததற்கான காரணம் குறித்து விசாரணை நடத்தி வருகின்றனர்.

நெல்லை- தேன்காசி- தூத்துக்குடி- குமரி மாவட்டங்களில் வருங்கால வைப்பு நிதி உங்கள் அருகில் 2.0 குறைதீர்ப்பு கூட்டம்

நெல்லை, பிப்.27- நெல்லை இ.எஸ்.ஐ.சி. துணை மண்டல அலுவலக இணை இயக்குநர் பாலசுரீ தெரிவித்துள்ள செய்திக்குறிப்பில் கூறியிருப்பதாவது:- இ.எஸ்.ஐ.சி.யின் கூலிதா சமகம் மற்றும் வருங்கால வைப்பு நிதி நிறுவனத்தின் சார்பில் வருங்கால வைப்பு நிதி உங்கள் அருகில் 2.0 என்ற குறைதீர்ப்பு கூட்டம் வருகிற நாளை (வெள்ளிக்கிழமை) நெல்லை, தென்காசி, தூத்துக்குடி, கன்னியாகுமரி ஆகிய மாவட்டங்களில் காலை 10 மணி முதல் நடைபெற உள்ளது.

சேரி வி.ஆர்.நாயுடு நகரில் உள்ள மகாத்மா காந்தி கலை மற்றும் அறிவியல் கல்வியறிவு மையம், தூத்துக்குடி மாவட்டத்தில் திருச்செந்தூர் வீராபாண்டியன் பட்டினம் ஆதித்தனார் கலை மற்றும் அறிவியல் கல்லூரியிலும், கன்னியாகுமரி மாவட்டத்தில் குலசேகரம் கொல்லரை அஞ்சகந்தரா சாலை செமினல் தாமல் நகரில் உள்ள செமினல் தாமல் மாந்தாமா மெட்ரிகுலேஷன் மேல்நிலைப்பள்ளியிலும் நடைபெறுகிறது. இதில் இ.எஸ்.ஐ.சி. காப்பாட்டாளர்கள் மற்றும் பயனாளர்கள், வருங்கால வைப்பு நிதி உறுப்பினர்கள், ஓய்வூதியம் பெறுவோர், தொழிலதிபர்கள் உள்ளடக்க அனைவரும் கலந்துகொண்டு தங்களுடைய குறைகளை நிவர்த்தி செய்து கொள்ளலாம். இவ்வாறு கூறியுள்ளார்.

நீதிபதி ஜி.ஆர். சுவாமிநாதனுக்கு எதிரான பதவி நீக்க நோட்டீஸ் பிரகாசிக்கப்பட அதிக வாய்ப்பு!

சென்னை, பிப். 27 சென்னை உயர்நீதிமன்ற நீதிபதி ஜி.ஆர். சுவாமிநாதனுக்கு எதிரான பதவி நீக்க தீர்மான நோட்டீஸ் பிரகாசிக்கப்பட அதிக வாய்ப்புள்ளதாக நாடாளுமன்ற வட்டாரங்கள் தெரிவித்தன. ஜி.ஆர்.சுவாமிநாதன் குடியரசுத்தலைவரால் நியமிக்கப்பட்ட உயர்நீதிமன்ற நீதிபதி, அவர் அளித்த தீர்ப்பு மற்றும் பிறப்பிக்கும் உத்தரவுகளுக்காக அவருக்கு எதிராக பதவி நீக்க தீர்மானத்தை கொண்டு வர முடியாது என்று அந்த வட்டாரங்கள் கூறின.

பம் நிறைந்த நடவடிக்கைகளை, திருப்பரங்குன்றம் கோயில் விவகாரத்தில் ஒரு நீதிபதி பிறப்பித்த உத்தரவுகளையும் பிற வழக்குகளில் அவர் விசாரித்து அளித்த தீர்ப்பு மற்றும் உத்தரவுகளையும் அவரது நேர்மையற்ற நடுநிலையுடன் தொடர்புபடுத்தி குற்றஞ்சாட்டி பதவி நீக்க தீர்மான நோட்டீஸை அளித்திருப்பது சட்டபூர்வமாக ஏற்புடையதாகாது என்று நாடாளுமன்ற வட்டாரங்கள் தெரிவித்தன. திருப்பரங்குன்றம் மலையின் மேல் உள்ள 'தீபத்தாணி' இந்துபக்தர் கூள் விளக்கு ஏற்ற அனுமதி அளித்து சென்னை உயர்நீதிமன்ற நீதிபதி ஜி.ஆர். சுவாமிநாதன் தனது தனிப்பட்ட தவறான நடத்தை, அனுபவ, தீங்கிழைக்கும் செயல், குற்றச்செயல் ஆகியவற்றில் ஈடுபட்ட பரம்பட்டுமே அருகாமையான அளவுகோலாக வைத்து அவருக்கு எதிரான பதவி நீக்கம் செய்யத்தக்க நடவடிக்கையை மக்களவைத் தலைவரிடம் அளித்தனர். தர்காவின் அருகே அமைந்துள்ள தீபத்தாணி ஏற்றும் இடம், தனி நீதிபதியின் தீர்ப்பின் மூலம் கோயில் நிலமாகக் கருதப்பட்டு, இந்த தீர்ப்பு வகுப்புவாத பதற்றத்தை ஏற்படுத்தியதாக தமிழகத்தில் ஆளும் திமுக வாதிட்டது.

சென்னை, பிப்.27 ரெயில்வேயில் வேலை வாங்கித் தருவதாகக் கூறி இளைஞர்களிடம் 26.50 லட்சம் ரூபாய் மோசடி செய்த நபருக்கு 3 ஆண்டு கள் சிறை தண்டனை விதித்து தூத்துக்குடி நீதிமன்றம் தீர்ப்பளித்துள்ளது. பாளையங்கோட்டை அன்புநகரைச் சேர்ந்தவர் சிவராஜன் (65). இவர் கடந்த 2023ம் ஆண்டு தூத்துக்குடி மாவட்டம் எட்டையபுரத்தைச் சேர்ந்த 4 இளைஞர்களிடம் அறிமுகமாகியுள்ளார். அப்போது அவர்களுக்கு ரெயில்வேயில் வேலை வாங்கித் தருவதாகக் கூறி 26.50 லட்சம் ரூபாய் மோசடி செய்த நபருக்கு 3 ஆண்டு கள் சிறை தண்டனை விதித்து தூத்துக்குடி நீதிமன்றம் தீர்ப்பளித்துள்ளது.

ரெயில்வேயில் வேலை வாங்கித் தருவதாக ரூ.26.50 லட்சம் மோசடி செய்த முதியவருக்கு 3 ஆண்டுகள் சிறை தூத்துக்குடி நீதிமன்றம் தீர்ப்பு

நெல்லை, பிப்.27 ரெயில்வேயில் வேலை வாங்கித் தருவதாகக் கூறி இளைஞர்களிடம் 26.50 லட்சம் ரூபாய் மோசடி செய்த நபருக்கு 3 ஆண்டு கள் சிறை தண்டனை விதித்து தூத்துக்குடி நீதிமன்றம் தீர்ப்பளித்துள்ளது.

பாளையங்கோட்டை அன்புநகரைச் சேர்ந்தவர் சிவராஜன் (65). இவர் கடந்த 2023ம் ஆண்டு தூத்துக்குடி மாவட்டம் எட்டையபுரத்தைச் சேர்ந்த 4 இளைஞர்களிடம் அறிமுகமாகியுள்ளார்.

அப்போது அவர்களுக்கு ரெயில்வேயில் வேலை வாங்கித் தருவதாகக் கூறி 26.50 லட்சம் ரூபாய் மோசடி செய்த நபருக்கு 3 ஆண்டு கள் சிறை தண்டனை விதித்து தூத்துக்குடி நீதிமன்றம் தீர்ப்பளித்துள்ளது.

சென்னை, பிப்.27 மாற்றுத்திறனாளிகளுக்கு 40 சதவீதமாக குறைந்த பள்ளிக்கல்வித் துறை அரசாணை வெளியிட்டுள்ளது.

இந்த நிலையில், ஆந்திரா, தெலங்காணாவில் இருப்பதைப் போல மாற்றுத்திறனாளிகளுக்கான டெட் தேர்ச்சி பெண்ணை 40 சதவீதமாக நிர்ணயிப்பது, ஆசிரியர் தகுதி தேர்வில் தேர்ச்சி பெற பொதுப்பிரிவினர் 60 சதவீத மதிப்பெண்ணை (150க்கு 90), பிசி, பிசிமுல்லிம், டிஎன்சி, மாற்றுத்திறனாளிகள் 50 சதவீதம் (150க்கு 75), எஸ்சி, எஸ்சிடி குறந்ததரம், எஸ்டி வகுப்பினர் 40 சதவீதம் (150க்கு 60) பெறவேண்டும்.

இந்த நிலையில், ஆந்திரா, தெலங்காணாவில் இருப்பதைப் போல மாற்றுத்திறனாளிகளுக்கான டெட் தேர்ச்சி பெண்ணை 40 சதவீதமாக நிர்ணயிப்பது, ஆசிரியர் தகுதி தேர்வில் தேர்ச்சி பெற பொதுப்பிரிவினர் 60 சதவீத மதிப்பெண்ணை (150க்கு 90), பிசி, பிசிமுல்லிம், டிஎன்சி, மாற்றுத்திறனாளிகள் 50 சதவீதம் (150க்கு 75), எஸ்சி, எஸ்சிடி குறந்ததரம், எஸ்டி வகுப்பினர் 40 சதவீதம் (150க்கு 60) பெறவேண்டும்.

கடலூர் குப்பை கிடங்கு விவகாரம் அதிகாரிகள் பேச்சுவார்த்தையால் போராட்டம் முடிவுக்கு வந்தது

கடலூர், பிப். 27 கடலூர் 40 ஆண்டுகளுக்கு முன்பு காலியிடமாகக் கிடந்த பெத்துக்குளம் சுற்றுப்பகுதி தற்போது காந்தி கிராமம், சவுடம்மன் கோவில் தெருப்பகுதி, புதுக்குளம் முருகன் கோவில் பகுதி என குடியிருப்புப் பகுதிகளாக மாறியுள்ளது. பல ஆண்டுகளாக கெட்டப்பட்ட குப்பை கழிவுகளில் தீவைப்பதால் வெளியேறும் புணை அப்பகுதியில் சுற்றுச்சூழலை மாசுபடுத்திவதோடு, அப்பகுதி மக்களின் சுகாதாரத்தையும் பாதித்து, இதனால் இந்த குப்பைகிடங்கை வேறு இடத்துக்கு மாற்ற பொதுமக்கள் நீண்ட நாட்களாக நகராட்சிக்கு கோரிக்கை விடுத்தும், போராட்டம் நடத்தியும் வந்தனர்.



இந்த நிலையில் மீண்டும் கடலூர் மையப்பகுதியிலுள்ள பெத்துக்குளம் பகுதியில் உள்ள குப்பைகளில் தீவைத்து சாம்பலாக்கி மீண்டும் அதே இடத்தில் குப்பை கொட்டுவதாகவும், குப்பைகிடங்கை வேறு இடத்துக்கு மாற்ற பொதுமக்கள் நீண்ட நாட்களாக நகராட்சிக்கு கோரிக்கை விடுத்தும், போராட்டம் நடத்தியும் வந்தனர்.

மதுரை, பிப்.27 பாஜக தூத்துக்குடி மாவட்ட வழக்கறிஞர் அணித்தலைவரான நீதிபாண்டியன், உயர் நீதிமன்ற முதுரை அமர்வில் தாக்கல் செய்த மனுவில் கூறியிருப்பதாவது: அமைச்சர் மனோ தங்கராஜ், தனது முகநூல் பக்கத்தில், எப்என்என் கோப்புக்களில் பிரதமர் மோடி இடம் பெற்றிருப்பதாக வீடியோ பதிவிட்டுள்ளார்.

அமைச்சரின் இந்த நடவடிக்கை பின்னால் சட்டப்படி 2 ஆண்டுகள் வரை சிறை தண்டனை விதிக்கப்படும் என்று கூறியுள்ளார். எனினும், பிரதமர் மோடியின் பெயருக்கு காங்கம் ஏற்படுத்தும் நோக்கில், போலியான வீடியோவை அமைச்சர் முகநூல் பக்கத்தில் வெளியிட்டுள்ளார்.

கடந்த 11ம் தேதி புகார் அளித்தேன். போலீஸார் வழக்குப் பதிவு செய்யவில்லை. எனவே, எனது புகாரின் கோரி அமைச்சர் மனோ தங்கராஜ் மீது வழக்குப் பதிவு செய்து விசாரிக்க உத்தரவிட வேண்டும். இவ்வாறு மனுவில் கூறப்பட்டிருந்தது.

கனக்காட்டில் கஞ்சா வழக்கில் வாலிபர்களை களக்காட்டு பிப். 27 கனக்காட்டை சேர்ந்த நம்பி மகன் சுப்பையா (எ) சுரேஷ் (39) இவர் கஞ்சாவை விற்பனை செய்வதற்காக பதுக்கி வைக்கப்பட்ட வழக்கு களக்காட்டு காவல் நிலையத்தில் உள்ளது.

இந்த நிலையில் மீண்டும் கடலூர் மையப்பகுதியிலுள்ள பெத்துக்குளம் பகுதியில் உள்ள குப்பைகளில் தீவைத்து சாம்பலாக்கி மீண்டும் அதே இடத்தில் குப்பை கொட்டுவதாகவும், குப்பைகிடங்கை வேறு இடத்துக்கு மாற்ற பொதுமக்கள் நீண்ட நாட்களாக நகராட்சிக்கு கோரிக்கை விடுத்தும், போராட்டம் நடத்தியும் வந்தனர்.

இந்த நிலையில் மீண்டும் கடலூர் மையப்பகுதியிலுள்ள பெத்துக்குளம் பகுதியில் உள்ள குப்பைகளில் தீவைத்து சாம்பலாக்கி மீண்டும் அதே இடத்தில் குப்பை கொட்டுவதாகவும், குப்பைகிடங்கை வேறு இடத்துக்கு மாற்ற பொதுமக்கள் நீண்ட நாட்களாக நகராட்சிக்கு கோரிக்கை விடுத்தும், போராட்டம் நடத்தியும் வந்தனர்.

மதுரை, பிப்.27 பாஜக தூத்துக்குடி மாவட்ட வழக்கறிஞர் அணித்தலைவரான நீதிபாண்டியன், உயர் நீதிமன்ற முதுரை அமர்வில் தாக்கல் செய்த மனுவில் கூறியிருப்பதாவது: அமைச்சர் மனோ தங்கராஜ், தனது முகநூல் பக்கத்தில், எப்என்என் கோப்புக்களில் பிரதமர் மோடி இடம் பெற்றிருப்பதாக வீடியோ பதிவிட்டுள்ளார்.

அமைச்சரின் இந்த நடவடிக்கை பின்னால் சட்டப்படி 2 ஆண்டுகள் வரை சிறை தண்டனை விதிக்கப்படும் என்று கூறியுள்ளார். எனினும், பிரதமர் மோடியின் பெயருக்கு காங்கம் ஏற்படுத்தும் நோக்கில், போலியான வீடியோவை அமைச்சர் முகநூல் பக்கத்தில் வெளியிட்டுள்ளார்.

கடந்த 11ம் தேதி புகார் அளித்தேன். போலீஸார் வழக்குப் பதிவு செய்யவில்லை. எனவே, எனது புகாரின் கோரி அமைச்சர் மனோ தங்கராஜ் மீது வழக்குப் பதிவு செய்து விசாரிக்க உத்தரவிட வேண்டும். இவ்வாறு மனுவில் கூறப்பட்டிருந்தது.

இந்த மனு நீதிபதி எஸ். ஸ்ரீமதி முன்னிலையில் வழக்கை பின்னால் சட்டப்படி 2 ஆண்டுகள் வரை சிறை தண்டனை விதிக்கப்படும் என்று கூறியுள்ளார். எனினும், பிரதமர் மோடியின் பெயருக்கு காங்கம் ஏற்படுத்தும் நோக்கில், போலியான வீடியோவை அமைச்சர் முகநூல் பக்கத்தில் வெளியிட்டுள்ளார்.

சிவகாசி ரெயில்வே மேம்பாட்டில் சரக்கு ஆட்டோ, லாரி மீது பஸ் மோதி டிரைவர்கள் பலி

சிவகாசி, பிப். 27- சிவகாசியிலிருந்து திருவில்லிபுத்தூர் செல்லும் சாலையிலுள்ள சாட்சியாபுரம் ரயில்வே கேட்டில் சம்பவ இடத்திலேயே பரிதாபமாக உயிரிழந்தார். மற்றும் பேருந்தில் பயணித்த 10 பயணிகள் காயமடைந்தனர். காயமடைந்த அனைவரும் சிவகாசி அரசு மருத்துவமனையில் சிகிச்சை பெற்றுனர். விபத்து காரணமாக மேம்பாட்டில் வாகனப் பிடிருந்தபோது பாதிக் குவரப்பட்டது திருவில்லிபுத்தூரிலிருந்து சிவகாசி நோக்கி வந்த தனியார் பேருந்து ரயில்வே மேம்பாட்டில் சென்று கொண்டிருந்தபோது அதிர்வு வந்ததால் சரக்கு ஆட்டோ மற்றும் லாரி மீது எதிர்பாராத விதமாக மோதியதில் விபத்து ஏற்பட்டது. இந்த விபத்தில் சரக்கு ஆட்டோ உரிமையாளரும், ஓட்டுநரும் மாண சிவகாசி கிழக்குப் பகுதி சுப்ரமணியபுரம் காலனியை சேர்ந்த கருப்பசாமி (வயது 50) என்பவர் சம்பவ இடத்திலேயே பரிதாபமாக உயிரிழந்தார். மற்றும் பேருந்தில் பயணித்த 10 பயணிகள் காயமடைந்தனர். காயமடைந்த அனைவரும் சிவகாசி அரசு மருத்துவமனையில் சிகிச்சை பெற்றுனர். விபத்து காரணமாக மேம்பாட்டில் வாகனப் பிடிருந்தபோது பாதிக் குவரப்பட்டது திருவில்லிபுத்தூரிலிருந்து சிவகாசி நோக்கி வந்த தனியார் பேருந்து ரயில்வே மேம்பாட்டில் சென்று கொண்டிருந்தபோது அதிர்வு வந்ததால் சரக்கு ஆட்டோ மற்றும் லாரி மீது எதிர்பாராத விதமாக மோதியதில் விபத்து ஏற்பட்டது. இந்த விபத்தில் சரக்கு ஆட்டோ உரிமையாளரும், ஓட்டுநரும்

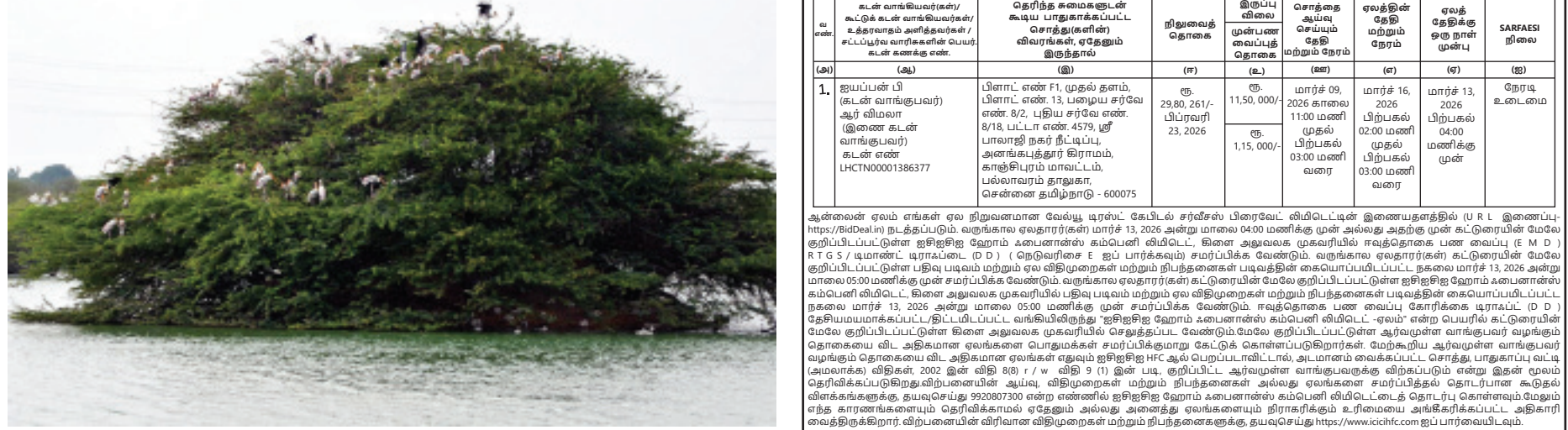
மாண சிவகாசி கிழக்குப் பகுதி சுப்ரமணியபுரம் காலனியை சேர்ந்த கருப்பசாமி (வயது 50) என்பவர் சம்பவ இடத்திலேயே பரிதாபமாக உயிரிழந்தார். மற்றும் பேருந்தில் பயணித்த 10 பயணிகள் காயமடைந்தனர். காயமடைந்த அனைவரும் சிவகாசி அரசு மருத்துவமனையில் சிகிச்சை பெற்றுனர். விபத்து காரணமாக மேம்பாட்டில் வாகனப் பிடிருந்தபோது பாதிக் குவரப்பட்டது திருவில்லிபுத்தூரிலிருந்து சிவகாசி நோக்கி வந்த தனியார் பேருந்து ரயில்வே மேம்பாட்டில் சென்று கொண்டிருந்தபோது அதிர்வு வந்ததால் சரக்கு ஆட்டோ மற்றும் லாரி மீது எதிர்பாராத விதமாக மோதியதில் விபத்து ஏற்பட்டது. இந்த விபத்தில் சரக்கு ஆட்டோ உரிமையாளரும், ஓட்டுநரும்

புகாரின் போலீஸ் விபத்து குறித்து வழக்குப்பதிவு செய்துள்ள சிவகாசி நகர் காவல் நிலையம் போலீசார் விபத்து ஏற்படுத்திய தனியார் பேருந்து ஓட்டுநர் திருச்சுழி ரங்கையன் பட்டியல் சேர்த்த கருப்பசாமி (வயது 35) என்பவரின் கைது செய்து விசாரணை நடத்தி வருகின்றனர். விபத்தில் உயிரிழந்த கருப்பசாமிக்கு காளீஸ்வரி என்ற மனைவியும் தனியார் கல்லூரியில் பயிலும் கற்பகம் என்ற மகனும், கருப்பசாமி என்ற மகனும் மற்றும் ஐடியில் பணியிலும் விக்னேஸ்வரன் என்ற உள்ளனர்.

இந்த நிலையில் மீண்டும் கடலூர் மையப்பகுதியிலுள்ள பெத்துக்குளம் பகுதியில் உள்ள குப்பைகளில் தீவைத்து சாம்பலாக்கி மீண்டும் அதே இடத்தில் குப்பை கொட்டுவதாகவும், குப்பைகிடங்கை வேறு இடத்துக்கு மாற்ற பொதுமக்கள் நீண்ட நாட்களாக நகராட்சிக்கு கோரிக்கை விடுத்தும், போராட்டம் நடத்தியும் வந்தனர்.

மதுரை, பிப்.27 பாஜக தூத்துக்குடி மாவட்ட வழக்கறிஞர் அணித்தலைவரான நீதிபாண்டியன், உயர் நீதிமன்ற முதுரை அமர்வில் தாக்கல் செய்த மனுவில் கூறியிருப்பதாவது: அமைச்சர் மனோ தங்கராஜ், தனது முகநூல் பக்கத்தில், எப்என்என் கோப்புக்களில் பிரதமர் மோடி இடம் பெற்றிருப்பதாக வீடியோ பதிவிட்டுள்ளார்.

அமைச்சரின் இந்த நடவடிக்கை பின்னால் சட்டப்படி 2 ஆண்டுகள் வரை சிறை தண்டனை விதிக்கப்படும் என்று கூறியுள்ளார். எனினும், பிரதமர் மோடியின் பெயருக்கு காங்கம் ஏற்படுத்தும் நோக்கில், போலியான வீடியோவை அமைச்சர் முகநூல் பக்கத்தில் வெளியிட்டுள்ளார்.



நெல்லை மாவட்டம் கூந்தன் குளத்தில் தண்ணீர் நிரப்பப்பட்ட நிலையில் அங்கு வெளிநாட்டு பறவையின் அதிக அளவில் வந்துள்ளதை படத்தில் காணலாம்.

ICI Home Finance advertisement. It includes a table with columns for 'வசூலிக்கும் முன்பு' (Before Disbursement), 'தேதி' (Date), 'நிறுவனம்' (Company), 'மீட்டிங் முன்பு' (Before Meeting), 'சேர்த்துக் கொடுக்கப்படும் தொகை' (Amount to be provided), 'மீட்டிங் பின்னர்' (After Meeting), 'சேர்த்துக் கொடுக்கப்படும் தொகை' (Amount to be provided), 'சேர்த்துக் கொடுக்கப்படும் தொகை' (Amount to be provided), 'சேர்த்துக் கொடுக்கப்படும் தொகை' (Amount to be provided). Below the table is a detailed description of the loan scheme and contact information.